

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1382
TO BE ANSWERED ON 14TH MARCH, 2017**

SPURIOUS DRUG TRADE IN GUJARAT

1382. MAHANT SHAMBHUPRASADJI TUNDIYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether complaints have been received regarding spurious drug trade in Gujarat during the last two years; and
- (b) if so, the details thereof and action taken against them?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b):- As per information received from the Government of Gujarat, the details of the complaints received by them regarding cases of spurious drugs and action taken thereon during last two years is as under:-

S.No.	Year	No. of cases of spurious drug trade	Action taken.
1	2015	Nil	Not Applicable.
2	2016	05	FIR launched in Police Station for investigation.